

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 27 of 2014 & IA-286 of 2014
Appeal No. 28 of 2014 & IA-287 of 2014
Appeal No. 32 of 2014 & IA-288 of 2014**

Dated: 6th January, 2016

In the matter of :

**Indraprastha Power Generation Ltd. ...Appellant(s)
Versus
Delhi Electricity Regulatory Commission &Ors. ...Respondent(s)**

And

In the matter of:

**Pragati Power Corporation Ltd. ...Appellant(s)
Versus
Delhi Electricity Regulatory Commission &Ors....Respondent(s)**

And

In the matter of :

**Delhi Transco Ltd. ...Appellant(s)
Versus
Delhi Electricity Regulatory Commission &Ors....Respondent(s)**

ORDER

The Court has not assembled today. As agreed by the parties, post this batch of appeal on **09.02.2016.**

Court Master